NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/192/2016

NAME OF THE PETITIONER(S)

: S.Devaraj & Another

NAME OF THE RESPONDENT(S)

: Seventh Vision India Pvt Ltd & 14 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR Cound for R1-3,7-10,12-15. ASK R. AKHOLIKOMAR CAMPAN Cound for pullion MU Q. D. PERUMAN SARANYAN Cound for pullion MU

ORDER

Counsels representing both the parties are present and stated that the talks for settlement between the parties have failed. They prayed for time to make submissions in CA 36/2016 regarding the maintainability of the petition. Time is enlarged at request. Put up on 10.01.2018.

S Vijayaraghavan Member (Technical)

-59. K Anantha Padmanabha Swamy Member (Judicial)